

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 120**  
**(IB)-79(PB)/2019**

**IN THE MATTER OF:**

Central Bank of India

.... Applicant/petitioner

Vs.

Harvest Hotels and Services Apartments Pvt. Ltd.

.... Respondent

**Order under Section 7 of IBC**

**Order delivered on 05.02.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SHRI PRADEEP R. SETHI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner/Applicant: Ms. Neha Malik, Mr. Sahil Malik, Advs.

For the respondent Mr. Anjani Kumar, Singh, Mr. Saroj Kumar Singh,  
Advs.

**ORDER**

Part heard for tomorrow i.e. 06.02.2019.

Sd/-

**(M. M. KUMAR)**  
**PRESIDENT**

Sd/-

**(PRADEEP R. SETHI)**  
**MEMBER (TECHNICAL)**